

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2018

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittalana**,
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

| CP/CA No. | Purpose | Sec | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|-------------------------|----------------------------|-------------------------|-------------------------------------|---------------------------|--------------------------------|-----------------------------|
| CP(IB)No.51/B B/2018 | For hearing IA 335/2018 | Sec 7 of I&B code | M/s Oriental Bank of Commerce | Ms ATV Legal Advocates | M/s Associate Décor Limited | M/s Keystone Partners |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
|---------|----------------------------------|------------------------|-----------|

PETITIONER/s :

V.S. Ravi Shankar
V.S. Ravi Shankar
(VS RAVISHANKAR)

RESPONDENT/s :

Aditya Patel
FOR KEYSTONE
PARTNER
(ADITYA PATEL)

AP

ORDER

Heard Shri V.S.Ravi Shankar, Learned Counsel for Petitioner; Shri Aditya Patel, Learned Counsel for Respondent. Both the parties have requested for short time. Post the case on 29.10.2018.

Ashok Kumar Mishra
MEMBER(T)

Vittalana
MEMBER(J)

Raushan

Raushan